

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI**  
**ORDER**

In partial modification to this office earlier order No.4254-454/F.1(3)/Gaz/2023, dated 12.01.2023, Sh. Virender Kumar Bansal, Principal Judge Family Court, West District, Tis Hazari Court, Delhi is nominated as Officer In-Charge of Security Cell, Tis Hazari Courts Complex, Delhi in place of Sh. Vishal Singh, Addl. District Judge, West District, Tis Hazari Courts, Delhi.

*Girish Kathpalia*  
06-2-2023

**(GIRISH KATHPALIA)**  
Principal District & Sessions Judge (HQs)  
Delhi

No. 11610-700 F.1(3)/Gaz/23

Dated **06 FEB 2023**

**Subject:- Officer In-Charge, Security Cell, Tis Hazari Court.**

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (HQs), Delhi.
4. The Officers concerned.
5. Sh. Vishal Singh, Addl. District Judge, West, Tis Hazari Courts, Delhi.
6. Sh. Sunil Kumar Sharma, Addl. Sessions Judge, West, Tis Hazari Courts, Delhi.
7. Sr.AO(J)/AO(J)/AO, all the branches (Central) Tis Hazari Courts, Delhi.
8. The PS to the undersigned.
9. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
10. The RSI Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi

